

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

11. IA 1635(MB)2024
IN
C.P. (IB)/1327(MB)2020

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

MS. LAKSHMI GURUNG
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **10.04.2024**

Name of the Party: Makalu Trading Ltd
Vs
Prarthna Private Limited.

Section 9, 60(5) of Insolvency and Bankruptcy Code, 2016

ORDER

1. Ms. Prachi Motwani i/b Mr. Khalid Kazi, Proxy Counsel for the Applicant present.
IA-1635/2024
2. During the course of arguments, the Proxy Counsel is unable to explain the matter. The matter is adjourned to **20.05.2024** for further consideration.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

/Dubey/

Sd/-

LAKSHMI GURUNG
Member (Judicial)